

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2096
TO BE ANSWERED ON 18.12.2025**

SAFETY STANDARDS IN MINING

2096. SHRI SANJAY RAUT:

Will the Minister of Labour and Employment be pleased to state:

- (a) Whether Government has taken note of persistent gaps in worker safety, training and skill certification across mining operations in both public and private sectors;**
- (b) whether Government proposes to establish a National Mining Safety Institute to standardise training, modernise safety protocols and introduce common certification requirements;**
- (c) the steps taken to ensure uniform safety compliance, including inspections, digital monitoring and penalties for violations; and**
- (d) whether any incentive framework is being considered to reward mining companies that consistently maintain high safety standards and invest in structured skill development programmes for their workforce?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Central Government has enacted Occupational Safety Health & Working Conditions (OSH&WC) Code, 2020, which has come into force on 21.11.2025, to ensure occupational safety & health of workers including mines workers. Directorate General of Mines Safety (DGMS) has been entrusted the task of inspection of mines to ensure the compliance of the provisions of OSH&WC Code, 2020 and rules and regulations framed thereunder for enhancing the safety of mine workers. The provisions of training, certification, safety and vocational training are also incorporated in OSH&WC Code 2020.

Directorate General of Mines Safety (DGMS) conducts Risk Based and randomised inspection of the mines through Shram Suvidha Portal (SSP). Based on the observations made by the DGMS during the course of the inspections and findings, managements are suitably addressed for the compliance/rectifications of the contraventions and follow up is done.

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Adequate provisions have been specified under the CHAPTER XII (Offences and Penalties) in the OSH&WC Code 2020 to address non-compliance with safety standards in mines which includes fine, prosecution, imprisonment etc.

The Indian Bureau of Mines (IBM) has instituted Star Rating of Mines scheme to annually evaluate mining operations on defined sustainability parameters. Based on performance, each mine is awarded a rating from zero to five stars. The evaluation covers key aspects such as scientific and systematic mining, environmental protection, mineral conservation, and welfare of workers and the surrounding community.
